

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Petition No. 65/TT/2012

Date: 15.5.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for (a) LILO of Neelamangala-Somanhalli 400 KV D/C Line at Bidadi with 1X63 Bus Reactor and (b) 2X500 MVA ICTs with associated bay and equipments along with downstream network at Bidadi GIS S/S under System strengthening -X MVAR in Southern Regional Grid

Sir,

Please refer to the Commission's letter dated 6.3.2012 seeking certain information by 2.4.2012. The said information is still awaited. It is requested that the aforesaid reply may be sent along with the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 4.6.2012:

- (i) The detailed reasons for the estimated completion cost of LILO being lower by 28.5% and for the sub-station being lower by 34.87%, along with detailed computation of estimates along with the base price;
- (ii) The detailed reasons for the claim of higher initial spares for GIS equipment as the failure rate of GIS equipment is very less, spares are provided by the supplier during the performance guarantee period and normative O & M expenses per bay has been allowed by the Commission;
- (iii) Recommendation of OEM regarding quantum of initial spares for the subject assets;
- (iv) Detailed justification of the expenditure under head 'Civil Works' (as the same was not considered in Feasibility Report), increase in the cost of items under sub head 'Control, Relay & Protection Panel' by 30%, 'Station Auxiliaries' by 43%, 'Structure for switchyard' by 105%, 'Erection' by 20% and 'Spares' by 38% as per Form 5B [Page 57 & 58 of the petition];
- (v) Detailed break-up of 'Balance & Retention' payments as per Regulation 9 (1) of 2009 regulations;
- (vi) Actual DOCO of the assets and details of test charging of the transmission lines and sub-station;
- (vii) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)